

&ITEM NO.MM

COURT NO.2

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No. CIVIL APPEAL NO(s). 7272 OF 2009

C.I.T,NEW DELHI

Appellant (s)

VERSUS

M/S MARUTI UDYOG LTD.

Respondent(s)

(For modification/clarification of the Court's order
dated 28.10.2009)

Date: 26/11/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA
HON'BLE MR. JUSTICE H.L. DATTU
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Appellant(s) Mr. H.R. Rao, Adv.
Mr. Rahul Kaushik, Adv.
Mr. B.V. Balaram Das, Adv.

For Respondent(s) Mr. Ajay Vohra, Adv. (Mentioned by)
-Applicant: Mr. S. Sukumaran, Adv.
Mr. Anand Sukumar, Adv.
Mr. Rajesh Khaware, Adv.
Mrs. Kavita Jha, Adv.
Ms. Meera Mathur, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the application Monday week, last on Board.

(N. ANNAPURNA)
COURT MASTER

(PUSHAP LATA BHARDWAJ)
COURT MASTER